

Shri V. P. Nayar: Item No. 23 in the statement laid before the House says that 45,549 tons of coal have been exported to South Korea. May I know whether coal has been exported to South Korea before?

Shri K. C. Reddy: This was the first time that coal was exported to South Korea.

Shri V. P. Nayar: Do Government consider coal as a strategic material required for purposes of war or war industries?

Shri K. C. Reddy: Government does not consider coal to be a strategic material.

Shri V. P. Nayar: May I know whether the Prime Minister's office has stated that the export of coal is left to the private trade and Government has no control over it?

Shri K. C. Reddy: Private trade is only the agency, the mechanism through which export is effected.

PASSPORT SYSTEM

*401. **Shri S. N. Das:** (a) Will the Prime Minister be pleased to state what were the definite suggestions made by the Government of India to the Government of Pakistan in connection with the introduction of Passport System with a view to prevent hardships to the people going and coming to Pakistan and India that were rejected by the Government of Pakistan?

(b) Is it a fact that the Government of India wanted to increase the number of check-posts between West Bengal and East Bengal and that the Government of Pakistan did not agree?

(c) What are the important points on which regulations in this regard made by India differ from those made by Pakistan?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) The hon. Member may please refer to the answer given to starred question No. 263 by Shri L. N. Mishra on 13-11-1952.

(b) Yes, not only between East Bengal and West Bengal but also between East Bengal on the one side and Assam and Tripura on the other.

(c) The main differences between the two schemes are:—

(1) The Pakistan Scheme provides for permanent settlement in Pakistan by means of a citizenship certificate granted

under Rule 12 or 20 of the Pakistan Citizenship Rules, 1952. As a citizenship law has not yet been passed in India, the Government of India have provided for the entry of persons migrating to India on the basis of migration certificates issued by Indian Missions in Pakistan.

(2) The Government of Pakistan wanted certain special facilities for seamen which the Government of India would be able to accord only to a limited extent.

Shri S. N. Das: May I know, since the introduction of the passport system, whether the Government have been able to assess the reactions produced in Pakistan over their people?

Shri Anil K. Chanda: I am afraid we have no such method of assessing public opinion of Pakistan people with regard to this.

Shri Syamnandan Sahaya: Is there any proposal to abolish this passport system?

Mr. Speaker: The hon. Member was not present at the time of this debate.

The Prime Minister (Shri Jawaharlal Nehru): There is no proposal as such; but I stated in the course of the debate the other day that we should be happy to abolish it. We were not agreeable to postponing it for a few days; but if it is to be scrapped completely, we would welcome it.

Mr. Speaker: Next question.

Pandit L. K. Maitra: May I ask a question, Sir?

Mr. Speaker: I think most of these questions were covered.

Pandit L. K. Maitra: The hon. Minister said that there was something like an Indian Mission in Pakistan. I wanted to know the nature of it.

Shri Jawaharlal Nehru: Indian Mission means the Deputy High Commissioner in Dacca. That is the technical description of our foreign office.

LAND FOR HOUSING SOCIETIES IN DELHI

*402. **Shri A. N. Vidyalkar:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether any effort has been made by Government to grant land at concessional rates in Delhi to Co-operative Housing Societies in order to relieve congestion in the city?